



**TRIPURA JUDICIAL ACADEMY
KUNJABAN TOWNSHIP, AGARTALA**

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F.14(5)-HC/TJA/2015-18/ 5092-98 Dated, Agartala, the 6th September, 2018.

N O T I F I C A T I O N

In partial modification of the earlier notification No. F.14(5)-HC/TJA/2015-18/5019-37 dated, 06.08.2018 the Hon'ble High Court of Tripura has been pleased to nominate Sri A. Pandey, Member Secretary, Tripura State Legal Services Authority to attend the “**National Seminars for Principal District and Sessions Judges on Constitutional and Administrative Law**” (P-1110) to be held at **National Judicial Academy, Bhopal** during the period from **14.09.2018 to 16.09.2018** in place of Sri D.M. Jamatia, LR & Secretary, Law, Government of Tripura who has been exempted from attending the said programme.

By order,

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(A. Paul)
Director

Tripura Judicial Academy

Copy for information to:-

1. The Principal Secretary to the Hon'ble the Chief Justice, High Court of Tripura, Agartala.
2. The Secretary to Hon'ble Mr. Justice, S. Talapatra, Judge, High Court of Tripura, Agartala.
3. The Secretary to Hon'ble Mr. Justice, A. Lodh, Judge, High Court of Tripura, Agartala.
4. The Secretary attached to the Registrar General, High Court of Tripura, Agartala.
5. The Director, National Judicial Academy, Bhopal. Fax- +917552696904, E-mail: njabhopal@nja.gov.in / rgoda@nja.gov.in
6. Sri A. Pandey, Member Secretary, Tripura State Legal Services Authority, Agartala with a request to attend the programme as per the schedule mentioned above.
7. The System Analyst, High Court of Tripura, Agartala with request to email this letter to Sl. Nos. 05 & 06 as well as upload the Notification in the website of the High Court of Tripura and the website of Tripura Judicial Academy.

ADP 6/9
Director *18*

Tripura Judicial Academy